

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**CP NO.411/2018
OA No. 1287/2014**

New Delhi this the 14th day of January, 2019

**HON'BLE MS. NITA CHOWDHURY, MEMBER (A)
HON'BLE MR. S.N. TERDAL, MEMBER (J)**

Pawan Kumar, S/o Sh. Jai Bhagwan,
Age 29 years, Roll No. 2201548457,
R/o VPO Rohat, Distt. Sonepat,
Haryana, PIN-131403 - Petitioner

(By Advocate: Mr. Nitin Kr. Gupta)

VERSUS

Ashim Khurana, Chairman,
Staff Selection Commission,
Block No.12, CGO Complex,
Lodhi Road, New Delhi-110003 - Respondent

(By Advocate: Ms. Harvinder Oberoi with Mr. GD Chawla)

ORDER (Oral)

By Ms. Nita Chowdhury:

When the matter is taken up, counsel for the respondents informs that they have declared the additional results of candidates of Combined Graduate Level Examination 2012 and forwarded the dossiers of selected candidates. In view of the same, nothing remains in this CP and it is accordingly closed. Notices stand discharged.

**(S.N. Terdal)
Member (J)**

**(Nita Chowdhury)
Member (A)**

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